

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.02.2025

ORDER NO. 30 of 2025 (Revised)

Hon'ble President is pleased to partially modify the roster order no. 161 of 2024 for **CESTAT, Allahabad** on **17.02.2025** to **21.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from 17.02.2025 to 21.02.2025	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member(Technical)	Customs, Excise and Service Tax Division Bench matters.

By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar